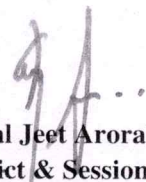


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM- SPL JUDGE,  
(PC ACT) CBI, ROUSE AVENUE DISTRICT COURTS, NEW DELHI.**

**CIRCULAR**

In partial modification of para 6 of the Circular No. 1651-1716-C/Bail & Filing/RADC/2024 Delhi, dated 22.01.2024, it is hereby directed that the Written Statement/ Rejoinder/ Misc. Application/ Document or other Interim Application filed before 12:30 PM shall be timely sent to the Concerned Court by 01:30 PM and shall be taken up at 02:00 PM on the same day; and the Written Statement/ Rejoinder/ Misc. Application/ Document or other Interim Application filed after 12:30 PM till 03:30 PM shall be timely sent to the Concerned Court latest by 10:00 AM on next working day and the same shall be taken up at 2:00 PM by the Concerned Court.

However, in respect of Written Statement/ Rejoinder/ Misc. Application/ Document or other Interim Application which are to be taken up at 2:00 PM on the next working day, the Concerned Court may take up the said Written Statement/ Rejoinder/ Misc. Application/ Document or other Interim Application at an earlier time if so requested by any parties.

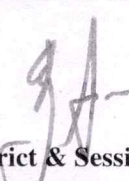
  
(Kanwal Jeet Arora)  
Principal District & Sessions Judge  
-cum Spl. Judge (PC ACT), CBI,  
Rouse Avenue District Court  
New Delhi.

No 12887-12947-C /Bail & Filing/RADC/2025

Dated 02-8-25

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (Hqs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers posted in Rouse Avenue District Court, New Delhi with the request to direct their staff members for compliance the directions.
4. The officer-in-charge, Computer Branch, RADC, New Delhi.
5. The CMM Office, RADC, New Delhi.
6. Branch Incharge, Computer Branch, RADC with the direction to provide necessary technical support & uploading on website.
7. The PS to the undersigned.
8. The Bar Office, Bar Rooms of RADC, New Delhi with the request to display the same on the Notice Boards.
9. Care Taking Branch, RADC, New Delhi with the direction to display the same on the Notice Board.

  
Principal District & Sessions Judge  
-cum Spl. Judge (PC ACT), CBI,  
Rouse Avenue District Court  
New Delhi